is 5787 nuts per hectare according to 1984-85 figures.

- (b) No, Sir.
- (c) Yes, Sir.
- (d) and (e). Cross breeding experiments have been in progress in India for over 3 decades. Evaluation of yield performance in 87 hybrids combinations has indicated the superiority of four hybrids 'Chowghat Dwarf Orange (CDO) × 'West Coast Tall' (WCT). 'Laccadive Ordinary (LO) × 'Ganga Bendam', 'LO' × 'C.D.O.' and 'VHC-1' and these have been recommended for release. hybrids have given 26 to 33% more nuts and 30 to 46 per cent more copro/palm/year than the local Talls. Research investigations have been intensified at the Central Plantation Crops Research Institute and the Coordinated Project. Apart from identifying high yielding varieties and hybrids, suitable management practices are also being developed.

Area Under Coconut Plantation

1987. SHRIMATI BASAVARAJESWARI: Will the Minister of AGRICULTURE be pleased to state:

- (a) the total area under coconut plantation in the country, State-wise;
- (b) whether there are plans to expand the coconut plantations in Karnataka during the Seventh Five Year Plan; and
- (c) if so, the progress made so far in this direction?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Total area under coconut plantation in the country is as follows:

('000 hectares)

State	Area
1	2
Kerala	687.5
Karnataka	202.8

1	2
Tamil Nadu	159.4
Andhra Pradesh	47.0*
Orissa	27.6
West Bengal	15.3*
Goa, Daman and Diu	22.3*
All-India	1207.9*
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* Provisional

- (b) The Coconut Development Board is implementing a Project for expansion of area under coconut in Karnataka.
- (c) As a result, the area under coconut plantation in Karnataka has increased from 171.5 thousand hectares in 1980-81 to 202.8 thousand hectares in 1985-86.

New Emigration Clearance Regulations

- 1988. SHRI H.B. PATIL: Will the Minister of LABOUR be pleased to state:
- (a) whether Government have recently enforced new regulations governing the grant of emigration clearance to young women going to Italy and West Europeon countries for religious studies; and
- (b) if so, the details of the procedure followed in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) and (b). Yes Sir. Young women going as nens to Europeon countries for religious studies or for joining their own congregation abroad for work are now required to produce a certificate from the local Bishop where the candidate is residing or from the National Secretariat CRI Delhi in addition to existing requirements.

D. A. to Mother Dairy Staff

1989 SHRI MANIK REDDY: DR. G. VIJAYA RAMA RAO:

Will the Minister of AGRICULTURE be pleased to state;